## GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY RAJYA SABHA USTARRED QUESTION NO.1761 TO BE ANSWERED ON 22.12.2022

## Bilateral deal between India and the US in 2016

1761 Shri Derek O' Brien:

Will the PRIME MINISTER be pleased to state:

- (a) whether any progress has been made in light of the bilateral deal between India and the US in 2016 that required the construction of six nuclear reactors in India; and
- (b) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a) & (b) In October 2016, M/s. Westinghouse Electric Company (WEC) submitted a Techno-Commercial Offer (TCO) for setting up of six units of AP 1000 at Kovvada in Andhra Pradesh. The TCO was based on an EPC (Engineering, Procurement & Construction) model, the same was withdrawn in 2018, by WEC. Presently techno-commercial discussions are in progress between Nuclear Power Corporation of India Limited (NPCIL) and M/s. Westinghouse Electric Company (WEC), USA to arrive at a project proposal for setting up six nuclear power reactors of 1208 MW each at Kovvada in Srikakulam district of Andhra Pradesh. On emergence of a viable project proposal and accord of administrative approval and financial sanction by the Central Government, the commercial agreement will be signed with M/s. Westinghouse Electric Company (WEC).

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